

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.594/2016 in O.A.No.2733/2010

Order reserved on 24th May, 2018

Order pronounced on 29th May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Ramesh Singh s/o Sh. Balram Singh
Dy. Director Engg.
Doordarshan High Power Transmeter
Pitampura, New Delhi

2. Rajendra Pal Singh
s/o sh. Hanumant Singh
Assistant Director (Engg.)
o/o D.G. Doordarshan
r/o Flat No.906, Block A
5th Avenue, Gaur City
Greater Noida (West) – 201009
UP

..Petitioners

(Mr. M K Bhardwaj, Advocate)

Versus

1. Sh. Ajay Mittal
Secretary
Ministry of I&B
Shastri Bhawan, New Delhi

2. Sh. F. Saharyar
Director General
AIR, Parliament Street
Akashwani Bhawan, New Delhi

3. Sh. C B S Maurya
Engineer – in – Chief
AIR, Parliament Street
Akashwani Bhawan, New Delhi

4. Sh. D P Shukla, Dy. Director (Admn.) (E)
D.G., AIR, Akashwani Bhawan,
Parliament Street

..Respondents

(Mr. S M Arif, Advocate)

O R D E R

Mr. K N Shrivastava, M (A):

This C.P. has been filed for non-compliance of the Tribunal's order dated 21.09.2016 in O.A. No.2722/2010; the operative part of the order reads as under:-

“4. In this view of the matter, this OA is disposed of with a direction to the respondents to give consideration to the applicants for promotion in accordance with various directions of courts. The said consideration shall be subject to the outcome of the orders passed by the Hon'ble Apex Court and by the Hon'ble Bombay High Court. The claims of the applicants shall be considered in the light of the aforesaid observations.”

2. In compliance, the respondents have placed on record copy of two speaking orders; both dated 01.05.2018 whereby the requests of both the applicants for promotion from the post of Assistant Engineer to JTS Grade have been rejected on the ground that they are not eligible for such promotion.
3. We have perused both these speaking orders. We are satisfied that our order dated 21.09.2016 has been complied with. As such, this C.P. has become infructuous. Disposed of as such.

(K.N. Shrivastava)
Member (A)

/sunil/

(Justice Dinesh Gupta)
Chairman